

Foreign Nationals

274. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether any nationals of foreign States have been deported from India during 1955 so far;

(b) if so, their total number and the names of the countries to which they belonged; and

(c) the grounds of their deportation from India?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c). Particulars of foreigners who have been deported under orders of Government of India are given below :—

Number	Nationality	Grounds for deportation
9	1 Tibetan	Undesirable Social activities.
	1 Dubai	Undesirable activities; Smuggler.
	1 Tribal Pathan	Ex-deportee; undesirable foreigner.
	3 Germans	International Crooks.
	3 Portuguese	Security and Political reasons.

Information in respect of foreigners who may have been deported by State Governments under their own powers is not available.

National Plan Certificates

275. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state the total amount raised so far under the National Plan Certificates, State-wise?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): Statewise figures of total collections under the National Plan Certificates upto the end of March, 1955 are roughly as follows:—

State	Amount (In thousands of Rupee)
Ajmer	10,33
Andhra	7,78
Assam	4,75
Bhopal	1,04
Bihar	20,57
Bombay	2,42,44
Coorg	1,48
Cutch	2,25
Delhi	36,83
Himachal Pradesh	2,04
Hyderabad	11,48
Jammu and Kashmir	1,79
Madras	24,88

Madhya Bharat	7,04
Madhya Pradesh	30,31
Mysore	5,71
Orissa	4,49
Pepsu	13,33
Punjab	72,59
Saurashtra	23,89
Rajasthan	19,40
Travancore-Cochin	2,24
Uttar Pradesh	1,16,36
Vindhya Pradesh	7,36
West Bengal	67,13
TOTAL	7,37,51

Estate Duty

**276. { Shri M. L. Agrawal :
Shri L. N. Mishra :**

Will the Minister of Finance be pleased to state the amount collected so far under the Estate Duty Act (State-wise) since the 1st February, 1955?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : The total amount collected under the Estate Duty Act, 1953 from 1st February 1955 to the end of June, 1955, is Rs. 52,49,227. A statement showing State-wise figures of collection is laid on the Table of House. [See Appendix IV, annexure No. 26].

Deputations Abroad

277. Shri Kamath : Will the Minister of Finance be pleased to state :

(a) the number of official delegations that visited foreign countries during the years 1952-53, 1953-54 and 1954-55, separately ;

(b) the breakdown of each of these figures, Ministry-wise ;

(c) the total expenditure incurred on them, year-wise ; and

(d) the names of the countries visited by each delegation year-wise ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : (a) to (d). The information is being collected and will be laid on the Table of the House as soon as available.

Minister's Discretionary Fund

278. Shrimati Ila Palchoudhury : Will the Minister of Education be pleased to state :

(a) the total amount of grants that has been made so far out of the Education Minister's Discretionary Fund for the current financial year :